THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/529

It is hereby notified for the information of all concerned that on <u>21-03-2025</u>, DIVISION BENCH comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee will sit together at 12:45 PM in Court Room No. 1 and take up urgent matters, if any, from the list and determination of DIVISION BENCH-I and DIVISION BENCH-II. The said DIVISION BENCH will only sit, if such urgent matters, are indicated to Joint Registrar (Listing) by 20.03.2025.

Further, on the above mentioned date, Hon'ble the Chief Justice will sit singly and take up Single Bench civil matters irrespective of classification which will be published in warning list of 20.03.2025.

By Order,

JOINT REGISTRAR (LISTING) Dated Shillong, the 19th March, 2025

Memo NO.HCM.III/166/2019-Judi./Part-I/529A Copy to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 14. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 12. Notice Board,
 - 13. Office File.

AR (LISTING)

Dated Shillong, the 19th March, 2025